

Statement-II

State-wise details of districts covered under JE vaccination

Sl. No.	States	Number of districts covered
1.	Assam *	11
2.	Arunachal Pradesh	1
3.	Andhra Pradesh	10
4.	Bihar	6
5.	Goa	2
6.	Haryana	6
7.	Karnataka	8
8.	Kerala	2
9.	Maharashtra	8
10.	Manipur	5
11.	Nagaland	2
12.	Tamil Nadu	10
13.	Uttar Pradesh *	34
14.	Uttarakhand	1
15.	West Bengal	5

*Seven districts in Uttar Pradesh and two districts in Assam were taken up for special vaccination campaign during 2010.

Launching of JSSK

261. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has launched Janani Shishu Suraksha Karayakaram (JSSK) for pregnant women;

(b) if so, the salient features of the JSSK and to what extent it will be different to National Rural Health Mission (NRHM);

(c) whether under the JSSK, the State Government will provide treatment to sick new born, and normal and caesarean operations in hospitals to poor and Below Poverty Line (BPL) women; and

(d) if so, the details in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Yes. Government of India has launched Janani Shishu Suraksha Karyakaram (JSSK) on 1st June, 2011.

The initiative has been rolled out under the overall umbrella of NRHM and entitles all pregnant women delivering in public health institutions to free and no expense delivery, including caesarean section. This initiative also provides for free transport from home to institution, between facilities in case of a referral and drop back home.

Similar entitlements have been put in place for all sick newborns accessing public health institutions for treatment till 30 days after birth. This scheme is applicable to both BPL and APL families.

Misuse of funds earmarked for NRHM

262. SHRI Y.S. CHOWDARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of funds allocated to States under National Rural Health Mission (NRHM) during the last three years;

(b) the details of funds spent;

(c) the details of funds spent by the States on procurement;

(d) whether Government has received any complaint regarding misuse of funds allotted to States under NRHM;

(e) if so, the status thereof; and

(f) the actions taken or being taken by Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The details of funds allocated to different States under NRHM and funds reported to be utilized by the States during the financial years 2008-09, 2009-10 and 2010-11 is as follows: